

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 344 of 1994

New Delhi this the 26th day of April, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.K. Singh, Member

(A)

Shri H.K. Atri
R/o Quarter No.1494, Type-II,
N.H.IV, Faridabad (Haryana).

...Applicant

By Advocate Shri M.K. Gupta

Versus

1.

Union of India,
through the Secretary,
Min. of Agriculture,
Department of Agriculture & Cooperation,
Krishi Bhawan,
New Delhi.

2.

Dr. N. Tripathi,
Central Fertiliser Quality Control
& Training Institute.
N.U-IV,
Faridabad (Haryana)

...Respondents

By Advocate Shri M.M. Sudan

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

A counter-affidavit has been filed on behalf of the respondents. In it, it is averred that the post which is the subject matter of this O.A. is now being treated as unreserved and the reservation is only being carried forward. In view of this change in the situation, this application has become infructuous. It is accordingly dismissed but without any order as to costs.


(B.K. SINGH)
MEMBER (A)


(S.K. DHAON)
VICE CHAIRMAN

RKS